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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 42/7/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017**

Name of the Company: **Spectrum Trimpex Pvt. Ltd.**
V/s.
Anil Ltd.

Section of the Companies Act: **Section 7 of the Insolvency and Bankruptcy
Code**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rahil P. Jain	Advocate	Petitioner	Rahil
2.	Raheel Patel	Advocate	Respondent	Raheel

ORDER

Learned Advocate Mr. Rahil Jain present for Applicant/ Financial Creditor. Learned Counsel Mr. Raheel Patel present for Respondent.

At request of both sides counsels on the ground that settlement is going to take place.

List the matter on 20.07.2017 as a last chance.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 19th day of July, 2017.